

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 366/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: M/s. Ahmednagar Electronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	RAJESH SHAIK	Advocate	<i>Rajesh Shaik</i>
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COMMON ORDER

C.S.P. No. 366/230-232/NCLT/MB/MAH/2017

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C.S.P. No. 369/230-232/NCLT/MB/MAH/2017

1. The Learned Counsel of the Petitioner is present.
2. The Reports from the Offices of RD and ROC Office both awaited.
3. Adjourned to **23rd June, 2017**.

Dated: 13.06.2017

sd/-
M.K. Shrawat
Member (Judicial)